

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 868  
ANSWERED ON MONDAY, THE 07<sup>th</sup> FEBRUARY, 2022  
MAGHA 18, 1943 (SAKA)**

**WORK FROM HOME**

**QUESTION**

**868. SHRI SHRINIWAS PATIL:**

**Will the Minister of CORPORATE AFFAIRS**

**कारपोरेट कार्य मंत्री**

**be pleased to state:**

- (a) whether the Government conducted any survey on the number of professionals working in the corporate sector who have been shifted to 'Work From Home' during the last two years and the effect of such shifting on the productivity, remunerations and terms of employment etc;**
- (b) if so, the details thereof;**
- (c) whether the Government is working on policy related to employment terms and conditions and guidelines for Work From Home related issues for professionals;and**
- (d) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS**

**[RAO INDERJIT SINGH]**

**(a) to (d):- Ministry of Labour and Employment has stated that Labour Bureau does not conduct any such survey. Further, pursuant to Section 29 of the Industrial Relations Code, 2020; the Central Government has published the draft Model Standing Orders (MSO) on "service sector" in the official gazette dated 31<sup>st</sup> December, 2020, which, inter alia, contains the provisions regarding 'Work From Home', inviting suggestions/objections from all stakeholders including general public. The draft MSO, inter alia, permits 'Work From Home' subject to conditions of appointment or agreement between employer and workers and for such period or periods as may be determined by the employer.**

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